

**Telecom Disputes Settlement & Appellate Tribunal  
New Delhi**

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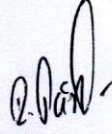
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Chanakyapuri  
New Delhi – 110 021  
Tel: 21610467

No.1.Judl/TDSAT/2002/

18<sup>th</sup> July, 2022

**NOTICE**

It is hereby informed that in exercise of powers conferred upon the Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT) under Clause (b) of sub-section (3) of Section 14-B read with Section 14-I, of the Telecom Regulatory Authority of India Act, 1997 (as amended), the Chairperson, TDSAT has ordered constitution of the Bench comprising of Hon'ble Mr.Justice Ram Krishna Gautam, Member-II to take up pending Broadcasting Petitions for the period 2012 to 2017 due for final hearing. The said Bench of Hon'ble Member-II shall sit at Court No.3 in Room No.370 at TDSAT, Hotel Samrat, New Delhi with effect from 19.07.2022.

  
**(Rajesh Pant)**  
Desk Officer

Copy to:-

1. All Counsel/Parties
2. Notice Board